

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-123/2003/37 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mallika Dutta,
Member, MACT,
Kamrup, Amingaon.

Dated Guwahati the 5th January, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/K-A/2021/426 dtd. 15.12.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.01.2022**, as prayed for.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-123/2003/ 38 / dated, 05-01-2022

Copy to.

1 The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

